

गेहूँ के तस्कर व्यापारियों की संख्या क्या है ; और

(ख) उनके विरुद्ध कौन-कौनसे कार्यवाही की गयी है ?

लाघ तथा कृषि मंत्रालय में उपमंत्री (श्री बा० रा० चव्हाण): (क) और (ख).

व्यक्तियों की संख्या

गिरफ्तार	चालान	सिद्ध-दोष	निलम्बित जांच	जिनकी जांच हो रही है	
दिसम्बर, 1964	672	670	666	4	2
जनवरी, 1965	691	688	682	6	3

Hotel Development Fund

848. **Shri Surendra Pal Singh:** Will the Minister of Transport be pleased to refer to the reply given to Unstarred Question No. 738 on the 1st December, 1964 regarding the establishment of a Hotel Development Loan Fund and state:

(a) whether a final decision has since been taken in the matter; and

(b) if so, the main features of the proposed Hotel Development Loan Fund Scheme?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). The matter is still under consideration. No decision has yet been taken.

Regrouping of Scheduled Castes and Tribes

849. **Shri Surendra Pal Singh:** Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that the Government of India had decided to appoint a number of regional committees to carry out the work of regrouping and reclassification of Scheduled Castes and Tribes; and

(b) if so, how many such committees have already been formed and what criteria has been laid down for their guidance in the matter of revision of lists of Scheduled Castes and Scheduled Tribes?

The Deputy Minister in the Department of Social Security (Shrimati

Chandrasekhar): (a) and (b). The question of appointing a Reviewing Committee is being processed. It is hoped that a final decision will be taken shortly.

Agricultural Education

850. { **Shri Surendra Pal Singh:**
Shrimati Savitri Nigam:
Shri R. G. Dubey:

Will the Minister of Food and Agriculture be pleased to refer to reply given to Starred Question No. 409 on the 8th December, 1964 and state:

(a) whether the Review Committee appointed by the University Grants Commission for studying the standard of agricultural education in the country has since submitted its report; and

(b) if so, the main findings and recommendations contained therein?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) The Committee has not submitted the Report so far.

(b) Does not arise.

Provident Fund Scheme for Seafarers

851. { **Shri Rameshwar Tantia:**
Shri D. C. Sharma:
Shri Bhagwat Jha Azad:
Shri Yashpal Singh:

Will the Minister of Transport be pleased to state:

(a) whether it is a fact that the Union Government is considering to